# Government of India Ministry of Youth Affairs & Sports Department of Sports

# LOK SABHA UNSTARRED QUESTION NO. 1864 TO BE ANSWERED ON 01.08.2023

### **Financial Assistance to Sportspersons**

#### **1864. SHRIMATI SARMISTHA SETHI:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is providing financial assistance to sportspersons;
- (b) if so, the details of such assistance provided during each of the last three years and the current year, State/UT/Sport-wise;
- (c) the details of steps being taken by the Government to increase such financial assistance for national and international level sportspersons; and
- (d) the details of steps being taken by the Government to attract sportspersons by providing incentives to suit the present conditions?

#### **ANSWER**

## THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

- (a) to (b) Yes Sir. The Government implements the following schemes for providing financial assistance to the sportspersons:
  - i.The scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) is being implemented with the objective of providing financial assistance to outstanding sportspersons/family members living in indigent circumstances for various purposes like ameliorate condition, medical treatment, injuries, procurement of sports equipment's etc.

- The details and the number of sportspersons who have benefitted from the Fund along with the quantum of funds provided to them during each of the last three years, State/UT and sport-wise is available on the Ministry's website at https://yas.nic.in/.
- ii.Under the Target Olympic Podium Scheme (TOPS), the Government provides Out of pocket allowance (OPA) @Rs. 50,000/-per month to each of the 103 Core group athletes and @Rs.25,000/-to each of the 166 Development Group athletes to assist in their preparations for Olympic and Paralympic Games. The details of the expenditure incurred under TOPS during each of the last three years and the current year (as on 11.07.2023), sport-wise is given at Annexure.
- iii.Under Khelo India scheme, talented athletes selected from various avenues like Khelo India Games, National Championships conducted by the respective National Sports Federations (NSFs) etc. are provided sports scholarship in the form of financial assistance of Rs. 10,000 /- Per month as Out of Pocket allowance (OPA).
- (c) to (d) The Government implements the following schemes to increase financial assistance to national and international level sportspersons and to attract sportspersons by providing incentives commensurate with the existing conditions:
  - i.Scheme of Cash Awards to Winners in International sports events and their Coaches: The objective of this scheme is to incentivize the achievements of outstanding sportspersons, encourage and motivate them for higher achievements and to act as inspiring role models for attracting the younger generation to take up sports.
  - ii.National Sports Awards: The Government confers National Sports Awards under various categories like Major Dhyan Chand Khel

Ratna Award, Arjuna Award, Dronacharya Award, Dhyan Chand Award, Maulana Abul Kalam Azad Trophy and Rashtriya Khel Protsahan Puraskar. The details of these awards is available on the Ministry's website at https://yas.nic.in/.

iii. Scheme of Pension to Meritorious Sportsperson: The objective of the scheme is to provide assured monthly income through annuity to outstanding sportspersons that has become imperative due to the fact that sportspersons spend prime of their youth in pursuit of intensive training, sacrificing other beneficial opportunities normally available. The assured monthly income will be a compensation for the opportunities spurned by them in pursuit of their high ambition and achievement in sports. Under the scheme monthly pension ranging from Rs. 12,000/- to Rs. 20,000/- is provided to the ex-sportsperson.

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### **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (A) and (B) OF THE LOK SABHA UNSTARRED QUESTION 1864 FOR ANSWER ON 01.08.2023 'REGARDING FINANCIAL ASSISTANCE TO SPORTSPERSONS' ASKED BY SHRIMATI SARMISTHA SETHI:

		ТОР	S Expenditure	•				
Rs. in Cr								
S.N.	Sports Discipline	2020-21	2021-22	2022-23	2023-24(till 11.07.2023)			
		Total Sanctioned Expenditure	Total Sanctioned Expenditure	Total Sanctioned Expenditure	Total Sanctioned Expenditure			
1	Archery	0.76	1.29	1.24	0.59			
2	Athletics	1.7	2.66	2.04	0.89			
3	Badminton	2.14	2.89	1.48	0.8			
4	Boxing	1.08	1.37	1.04	0.27			
5	Cycling	0.1	0.12	0.36	0.4			
6	Golf	0	0.07	0.24	0.44			
7	Judo	0.14	0.1	0.18	0.24			
8	Para Sports	2.57	3.11	4.03	1.4			
9	Gymnastics	0	0.01	0	0			
10	Rowing	0.06	0.22	0.26	0.7			
11	Shooting	3.05	3.38	3.35	1.27			
12	Table Tennis	0.53	0.39	1.15	0.58			
13	Tennis	0.78	0.84	0.17	0.1			
14	Weightlifting	0.56	0.64	0.92	0.83			
15	Wrestling	1.4	1.54	2	0.4			
16	Swimming	0.7	0.71	0.87	0.22			

17	Squash	0	0	0	0
18	Hockey	0.09	1.59	0	0
19	Equestrian	0	0.03	0.07	0.5
20	Sailing	0	0.89	0.32	0.2
21	Fencing	0	0.35	2.06	0.26
22	Luge Sports	0	0	0	0
23	Wushu	0	0	0	0
23	Alpine Skiing	0	0.17	0	0
	Total	15.66	22.37	21.78	10.09

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